[Translation]

Bungling in Appointments in a Bank

3614. SHRI VILAS MUTTEMWAR: SHRI SARFARAZAHMAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether attention of Government has been drawn to the news item captioned "Safal Ummidwaron Ko bank ne aath saal tak nivukti nahin di" (successful candidates not given promotion in bank for eight years) appearing on page 7 in the daily 'Jansatta' of June, 1987;
- (b) the reaction of Government thereto and the name of the bank involved:
- (c) whether there have been complaints of irregularities in the said bank;
- (d) whether the successful candidates have since been appointed; and
- (e) if not, the reasons therefor and the time by which they are likely to be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) to (e). The case pertains to Union Bank of India and Government is seized of the matter. The Bank held examinations/ interviews in 1978 i.e. prior to setting up of Banking Service Recruitment Boards which are presently entrusted with the job of recruitment of officers and Clerical Cadre in public sector banks. The vacancies of zonal basis for which the aforesaid examinations/ interviews were conducted were identified as per the promotion agreement entered into with the union by the bank. The alleged irregularities in recruitment have since been examined by the bank. Zonal vacancies were correctly filled up by the bank on the basis of zonal merit lists. In utilising one zone's merit lists for meeting shortfalls in another zone's (where the number of successful candidates were less than the number of vacancies) the bank oimited 4 women and 4 internal candidates because these candidates were expected to be offered appointments in 1979 within the zone itself. This could not be done due to the setting up of the Banking Service Recruitment Boards. A decision was taken to redress the grievances of the Eight candidates who were left out at that time by offering them appointment as Officers. The Bank has now reported that of these Eight candidates, two internal candidates have already been promoted in the Officer's Cadre in the normal course; one has left Bank's service and one has not accepted the offer and moved the High Court of Delhi for getting the salary with retrospective effect. His case has been reported to have been dismissed by the Delhi High Court. The Bank was having difficulty in finding the latest address of the candidate who had resigned and the remaining 4 women candidates. However, the bank is making efforts to contact these candidates and offer them appointment.

Sale of Bonds by Private Sector Companies

- SHRI BHATTAM SRIRAMA-MURTY: Will the Minsiter of FINANCE be pleased to state:
- (a) whether private sector companies were permitted to sell bonds as a means of raising funds;
- (b) particulars of those companies during last three years and the amounts mopped up by them;
- (c) the contribution of the nationalised banks and financial institutions, separately, to the same, year-wise; and
- (d) the rates of interest both in the case of public sector and private sector industries?

THE MINISTER OF STATE IN THE **DEPARTMENT OF EXPENDITURE IN THE** MINISTRY OF FINANCE (SHRI B.K.GADHVI): (a) Private Sector Companies were permitted to issue debentures as a means of raising funds.

- (b) This list and the relevant particulars would be compiled and laid on the table of the House.
- (c) Information is being collected and will be laid on the Table of the House.
- (d) The rates of interest in case of issue of bonds of different categories by the Public Sector Undertakings are 9% and 13% and in case of debentures of Private Sector Companies are 12.5%, and 14%.

Effect of Computerisation on Employment

3616. SHRI BANWARI LAL BAIRWA: Will the Minsiter of FINANCE be pleased to state:

- (a) the number of employees recruited in the clerical cadre by twenty nationalised banks in last five years, year-wise;
- (b) whether the level of recruitment has gone down very sharply during 1983-86 as compared to the period 1979-88; and
- (c) whether the computerisation in banks has reduced the level of new recruitment in banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Information is being collected and to the extent possible will be laid on the Table of the House.

Assistance to Nursing Home and Hospitals by IDBI

3617. SHRI JAGANNATH PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India has introduced a scheme under which it would give refinance assistance to set up nursing homes and small sized hospitals to provide medical services at concessional rate to patients from low income groups; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The Industrial Development Bank of India (IDBI) has reported that it has introduced a scheme for providing refinance assistance for seting up of modern, well equipped and commercially viable hospitals/nursing homes with 20 or more beds, having a project cost upto Rs. 3 crores. Expansion/modernisation schemes for existing hospitals/nursing homes may also be considered for refinance assistance. The scheme envisages that normally atleast 10% Indoor and 20% Outdoor patients from low income groups should be provided medical facilities at concessional rates which could be determined on a case to case basis keeping in view the factors like size of the hospitals, its location and the need to ensure that the project would be able to service and repay the loan.

Bank Loans in Andhra Pradesh

- 3618. SHRI V. TULSIRAM: Will the Minister of FINANCE be pleased to state:
- (a) the details of loans given by the nationalised banks during the last six months in Andhra Pradesh under the new poverty alleviation scheme;
- (b) the names of the districts in Andhra Pradesh where maximum and minimum of loans were given:
- (c) the total amount of allocation made for Andhra Pradesh for the purpose; and
- (d) the extent to which it is likely to alleviate poverty in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Hon'ble Member is presumably referring to